


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.09.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT L TD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATHIYANARAYANAN. KMC ARUNMOKANI,	Counsel for Applicant-	
2.	S. ASWINI	— counsel for 6th Respondent —	S. Aswini
3.	M. MURUGESAN	R.P.	M. Murugesan

ORDER

At request of the Applicant counsel, list this matter on 14.10.2019 for filing additional documents on the next date of hearing.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)